GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION No. 3213 TO BE ANSWERED ON 04.08.2016

Land Acquisition

3213. SHRI LAXMAN GILUWA: SHRIMATI SAKUNTALA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether National Rehabilitation and Resettlement Policy has been implemented in the country and if so, the details thereof;
- (b) whether Tribal Development Plan has been implemented in case of displacement of more than 200 tribal families and if so, the details thereof; and
- (c) the details of locations where the said plan has been implemented, State/UTwise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (c): The Government of India formulated a National Rehabilitation and Resettlement Policy, 2007, which came into effect from 31 October 2007. A copy of the same is available at the following URL:

http://dolr.nic.in/dolr/downloads/pdfs/NRRP2007.pdf

The subject of "Land and its management" is covered within the legislative jurisdiction of the States as provided in Entry No. 18 of List II (State List) of the Seventh Schedule to the Constitution.

No consolidated information on displacement/ rehabilitation of tribals is available in the Department.
